

Aid to Rajasthan for drinking water

†1314. SHRI OM PRAKASH MATHUR: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether National Rural Drinking Water programme is being run to address the problem of drinking water in Rajasthan;

(b) whether Government proposes to release additional special annual financial aid for this programme and

(c) if so, any-time limit has been fixed for release of aid and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Yes, Sir.

(b) and (c) No Sir, as there is no such provision under National Rural Drinking Water Programme through which Ministry of Drinking Water and Sanitation can release additional financial aid to the States.

Open defecation in slum clusters

1315. SHRI SANJAY SINGH: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the declaration of Swachh Bharat Abhiyan (SBA) has resulted in any change in the urban and poor areas as regards the number of people defecating in the open especially in slum-clusters;

(b) if so, the details of the decrease in open defecation in terms of percentage, State-wise; and

(c) if not, whether Government proposes to launch and implement another major scheme like SBA to bring about a major change in terms of implementation?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Since the launch of Swachh Bharat Mission (Abhiyan)–Urban, 3119 Urban Local Bodies (ULBs) out of total 4041 ULBs (as per 2011 Census) have declared themselves Open Defecation Free (ODF) up to 30.06.2018. The State/UT-wise number of ULBs declared as ODF is given in the Statement (*See* below).

(c) Does not arise.

† Original notice of the question was received in Hindi.

Statement

State/UT-wise number of ULBs out of 4041 ULBs declared Open Defecation Free (ODF) under SBM (U) as on 30.06.2018

State/UT	ULBs declared ODF
Andaman and Nicobar Islands	1
Andhra Pradesh	110
Arunachal Pradesh	12
Assam	37
Bihar	46
Chandigarh	1
Chhattisgarh	168
Dadra and Nagar Haveli	1
Daman and Diu	2
Goa	0
Gujarat	171
Haryana	81
Himachal Pradesh	46
Jammu and Kashmir	27
Jharkhand	41
Karnataka	135
Kerala	92
Madhya Pradesh	383
Maharashtra	392
Manipur	27
Meghalaya	2
Mizoram	23
Nagaland	5
Delhi	5
Odisha	3
Puducherry	1
Punjab	133

State/UT	ULBs Declared ODF
Rajasthan	192
Sikkim	7
Tamil Nadu	666
Telangana	70
Tripura	2
Uttar Pradesh	64
Uttarakhand	100
West Bengal	73
TOTAL	3119

Installation of Doppler Radars in Uttarakhand

1316. SHRI MAJEED MEMON: Will the Minister of EARTH SCIENCES be pleased to state:

(a) whether it is a fact that even after five years of flash floods of 2013 in Uttarakhand, the Doppler Radars are yet to be installed;

(b) if so, reasons for delay;

(c) whether it is also a fact that the State Government wrote to India Meteorological Department (IMD) and the Ministry of Earth Sciences in 2015, seeking permission to procure Doppler Radars under World Bank funded Uttarakhand Disaster Recovery Project (UDRP); and

(d) the details of the Automatic Weather Stations (AWS) and telemetric rain gauges to be installed in all 95 blocks in the State?

THE MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): (a) Yes, Sir.

(b) Procurement of three X-Band DWRs in Uttarakhand State is under process.

(c) Yes, Sir. The State Government has written to India Meteorological Department in May, 2014 regarding procurement of Doppler Radars, Early Warning System, Automatic Weather Stations/Rain Gauges (AWS/ARG) etc. under World Bank funded Uttarakhand Disaster Recovery Project (UDRP). An MoU was signed in September, 2017 between Uttarakhand State Disaster Management Authority, Government of Uttarakhand and India Meteorological Department, Government of India for assisting the State Government in establishing AWS/ARG network.